

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**ITEM No. 9**

**IA 2275/2020 IA 1070/2020 IA**  
**797/2021 IN CP(IB)/1842/(MB)/2018**

**IN THE MATTER OF:**

Faze three Ltd	.... Applicant
IN THE MATTER OF	
Andhra Bank ltd (noe Union Bank of India)	.... Petitioner/Applicant
v.	
Oracle Home Textile Ltd	.... Respondent

**Order under Section 7 and 60(5) of Insolvency & Bankruptcy Code**

**Order delivered on 30.06.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	Mr. Shirraj Khambate, Adv.
For the RP	Mr. Prakash Shinde, Adv.

**ORDER**

At the request of the Counsels. List all the matter on **12.07.2021**.

**Sd/-**  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**Sd/-**  
**(SHYAM BABU GAUTAM)**  
**MEMBER (TECHNICAL)**